

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 200 OF 2006

GURPAL SINGH

Petitioner(s)

VERSUS

HIGH COURT OF JUDICATURE FOR RAJASTHAN

Respondent(s)

(With appln(s) for stay,modification of Court's Order,correction of  
typographical error.,permission to file rejoinder affidavit,  
PERMISSION TO FILE ADDL. DOCUMENTS and office report )  
(FOR FINAL DISPOSAL)

Date: 30/03/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.M. PANCHAL  
HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s) Mr. M.R. Calla, Sr Adv.  
Mr. Rishi Matoliya, Adv.  
Ms. Pratiksha Sharma, Adv.  
Mr. P.D. Sharma,Adv.

For Respondent(s) Mr. Pallav Shisodia, Sr Adv.  
Mr. Aneesh Mittal, Adv.  
Mr. Sunil Kumar Jain,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. Pallav Shisodia, the learned senior  
counsel for the respondent started his arguments at  
10.35 a.m. Thereafter, Mr. M.R. Calla, the learned  
senior counsel for the petitioner started his  
arguments at 12.30 and was on his legs when the  
Court rose for the day leaving the matter part-  
heard.

List the matter on Tuesday i.e. 5.4.2011.

(Sonia)  
Sr P.A.(Neetu Sachdeva)  
Sr P.A.(Sneh Bala Mehra)  
Court Master